

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :04-03-2024

Date : 04.03.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	21108/ 2024	04.03.2 024	CONTC- 1180/2 024	M R ROUTRAY	C.O.		Order Dtd. 2024-03-01		(Se at No- )
2	21109/ 2024	04.03.2 024	CONTC- 1021/2 024	M R ROUTRAY	C.O.		Order Dtd. 2024-03-01		(Se at No- )
3	21110/ 2024	04.03.2 024	CONTC- 1118/2 024	NANDA KISHORE ROUT	C.O.		Order Dtd. 2024-03-01		(Se at No- )
4	21111/ 2024	04.03.2 024	CONTC- 1201/2 024	NANDA KISHORE ROUT	C.O.		Order Dtd. 2024-03-01		(Se at No- )
5	21112/ 2024	04.03.2 024	CONTC- 376/20 24	P C BEHERA	C.O.		Order Dtd. 2024-03-01		(Se at No- )
6	21113/ 2024	04.03.2 024	CONTC- 1196/2 024	RAMA KRISHNA BISOI	C.O.		Order Dtd. 2024-03-01		(Se at No- )
7	21116/ 2024	04.03.2 024	CRLMC- 4157/2 023	H.K. PANDA	C.O.		Order Dtd. 2024-03-01	CRIMI NAL MISC	(Se at No- 7)
8	21118/ 2024	04.03.2 024	CRLMC- 397/20 23	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 6)
9	21119/ 2024	04.03.2 024	CRLMC- 5252/2	S.K. DAS	C.O.	COURT NO.	Order Dtd. 2024-03-01	CRIMI NAL	(Se at

			023			10		MISC	No-5)
10	21120/2024	04.03.2024	CONTC-608/2024	TAPAN SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-5)
11	21121/2024	04.03.2024	ARBP-47/2022	B.K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	M.J.C .	(Se at No-1)
12	21122/2024	04.03.2024	CONTC-593/2024	S K SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-1)
13	21123/2024	04.03.2024	CONTC-1213/2024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-1)
14	21124/2024	04.03.2024	BLAPL-13004/2023	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	BAIL-2	(Se at No-11)
15	21125/2024	04.03.2024	CONTC-1267/2024	S R PANI	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-11)
16	21126/2024	04.03.2024	CONTC-1266/2024	S R PANI	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	CONTE MPT	(Se at No-8)
17	21127/2024	04.03.2024	CONTC-1246/2024	B K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-8)
18	21128/2024	04.03.2024	ARBP-18/2023	A.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-8)
19	21129/2024	04.03.2024	CONTC-1229/2024	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-8)
20	21130/2024	04.03.2024	WP (C) - 26201/2023	J.J. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANC H (DIVISION BENCH -1)	(Se at No-106)
21	21131/2024	04.03.2024	WP (C) - 23973/	J. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-02-22	WRIT BRANC	(Se at

			2023			10		H (DIVISION BENCH -1)	No- 107 )
22	21132/ 2024	04.03.2 024	CONTC- 1214/2 024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No- 107 )
23	21133/ 2024	04.03.2 024	CONTC- 609/20 24	TAPAN SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No- 107 )
24	21134/ 2024	04.03.2 024	WP (C) - 31914/ 2023	D.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
25	21135/ 2024	04.03.2 024	CONTC- 5492/2 022	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 6)
26	21136/ 2024	04.03.2 024	WP (C) - 9337/2 023	J.J. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
27	21137/ 2024	04.03.2 024	CONTC- 1168/2 024	S C DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No- 120 )
28	21138/ 2024	04.03.2 024	WP (C) - 16480/ 2014	P.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-03-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
29	21139/ 2024	04.03.2 024	CONTC- 1141/2 024	PRAHALLA D CHANDRA DAS	C.O.	COURT NO. 9	Order Dtd. 2024-03-01		(Se at No- 109 )
30	21140/ 2024	04.03.2 024	WP (C) - 4534/2 024	D K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT BRANC H-7	(Se at No-

									10)
31	21141/2024	04.03.2024	WP (C) - 4550/2024	ASISH KUMAR RAY	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Serial No-10)
32	21142/2024	04.03.2024	WA-896/2023	R.K. DEHURY	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT APPEAL	(Serial No-4)
33	21143/2024	04.03.2024	WP (C) - 4549/2024	KALPATARU PARIDA	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Serial No-10)
34	21144/2024	04.03.2024	WP (C) - 4555/2024	GOPINATH SETHI	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Serial No-10)
35	21145/2024	04.03.2024	WP (C) - 4386/2024	D BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-03-01	WRIT BRANCH-5	(Serial No-47)
36	21146/2024	04.03.2024	WA-181/2024	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21	WRIT APPEAL	(Serial No-2)
37	21147/2024	04.03.2024	WA-181/2024	S. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21	WRIT APPEAL	(Serial No-2)
38	21148/2024	04.03.2024	BLAPL-500/2024	T.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29	BAIL-1	(Serial No-1)
39	21151/2024	04.03.2024	BLAPL-1045/2024	BINAYA BHUSAN ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-28		(Serial No-1)
40	21152/2024	04.03.2024	CRLMP-249/2024	H.K. DASA	C.O.	CHIEF JUSTICE'S COURT		WRIT BRANCH-3	(Serial No-14)
41	21153/2024	04.03.2024	CRLMP-251/2024	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-03-15	WRIT BRANCH-3	(Serial No-14)
42	21154/2024	04.03.2024	CRLMP-252/2024	BISWARAN JAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Serial No-14)
43	21155/2024	04.03.2024	CRLMP-254/2024	J.C. BARAL	C.O.	COURT NO.	Order Dtd. 2024-02-28	WRIT BRANCH	(Serial No-14)

			24			17		H-3	No-14)
44	21156/2024	04.03.2024	CRLMP-255/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-14)
45	21157/2024	04.03.2024	CRLMP-256/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-14)
46	21158/2024	04.03.2024	CRLMP-258/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-14)
47	21159/2024	04.03.2024	CRLMP-800/2022	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Seat No-29)
48	21160/2024	04.03.2024	CRLMP-1254/2022	A.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Seat No-45)
49	21161/2024	04.03.2024	BLAPL-1051/2024	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-01	BAIL-1	(Seat No-5)
50	21182/2024	04.03.2024	RSA-366/2018	T. BAG	C.O.	COURT NO. 17	Order Dtd. 2024-03-01	SECOND APPEAL	(Seat No-2)
51	21185/2024	04.03.2024	ABLAPL-9953/2023	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-1	(Seat No-5)
52	21231/2024	04.03.2024	WP (C) - 5095/2017	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-8	(Seat No-40)
53	21233/2024	04.03.2024	WP (C) - 21727/2012	A.K.SAHO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-39)
54	21236/2024	04.03.2024	WP (C) - 28779/2019	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-3	(Seat No-33)
55	21237/2024	04.03.2024	WP (C) - 1253/2018	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-8	(Seat No-43)
56	21238/	04.03.2	WP (C) -	A.K.SWAI	C.O.	COURT	Order Dtd. 2024-02-29	WRIT	(Se

	2024	024	1253/2018	N		NO. 2 OLD		BRANCH-8	at No-43)
57	21239/2024	04.03.2024	WP (C) - 4360/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-47)
58	21240/2024	04.03.2024	WP (C) - 4194/2024	A.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH-3	(Se at No-13)
59	21241/2024	04.03.2024	WP (C) - 4486/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
60	21242/2024	04.03.2024	WP (C) - 4483/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
61	21243/2024	04.03.2024	WP (C) - 2507/2014	R.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Se at No-8)
62	21244/2024	04.03.2024	WP (C) - 4484/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
63	21245/2024	04.03.2024	WP (C) - 2506/2014	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Se at No-8)
64	21246/2024	04.03.2024	WP (C) - 4503/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
65	21247/2024	04.03.2024	WP (C) - 4497/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH)	(Se at No-119)

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66	21248/ 2024	04.03.2 024	WP (C) - 2506/2 014	R.K.MISH RA	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANC H-2	(Se at No- 8)
67	21249/ 2024	04.03.2 024	WP (C) - 4495/2 024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
68	21250/ 2024	04.03.2 024	WP (C) - 3267/2 024	N.C.SINH A	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H-1	(Se at No- 4)
69	21251/ 2024	04.03.2 024	WP (C) - 4481/2 024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
70	21252/ 2024	04.03.2 024	WP (C) - 4678/2 024	S.K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
71	21253/ 2024	04.03.2 024	WP (C) - 4469/2 024	S.C.MEKA P	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANC H-6	(Se at No- 25)
72	21254/ 2024	04.03.2 024	WP (C) - 930/20 24	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
73	21255/ 2024	04.03.2 024	WP (C) - 910/20 24	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
74	21256/ 2024	04.03.2 024	WP (C) - 750/20 24	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )

								BENCH -1)	
75	21257/ 2024	04.03.2 024	ABLAPL - 12600/ 2022	L.MOHANT Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 7)
76	21258/ 2024	04.03.2 024	WP (C) - 751/20 24	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
77	21259/ 2024	04.03.2 024	WP (C) - 752/20 24	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
78	21260/ 2024	04.03.2 024	WP (C) - 2582/2 024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
79	21261/ 2024	04.03.2 024	ABLAPL - 15446/ 2023	N.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
80	21262/ 2024	04.03.2 024	WP (C) - 4519/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
81	21263/ 2024	04.03.2 024	CRLMP- 1413/2 020	K.C.PAND A	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	WRIT BRANC H-3	(Se at No- 14)
82	21264/ 2024	04.03.2 024	WP (C) - 4510/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
83	21266/ 2024	04.03.2 024	ABLAPL - 13691/ 2023	G.R.PATR A	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 6)

84	21267/ 2024	04.03.2 024	WP (C) - 4509/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
85	21269/ 2024	04.03.2 024	WP (C) - 4508/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
86	21270/ 2024	04.03.2 024	SA- 193/19 95	K.N.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	SECON D APPEA L	(Se at No- 3)
87	21272/ 2024	04.03.2 024	WP (C) - 4506/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
88	21274/ 2024	04.03.2 024	RSA- 226/20 03	P.K.MISH RA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	SECON D APPEA L	(Se at No- 2)
89	21275/ 2024	04.03.2 024	WP (C) - 4478/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
90	21278/ 2024	04.03.2 024	SA- 124/20 00	P.K.ROUT RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	SECON D APPEA L	(Se at No- 2)
91	21279/ 2024	04.03.2 024	WP (C) - 4480/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
92	21280/ 2024	04.03.2 024	CONTC- 8015/2 023	M.R.ROUT RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 4)
93	21281/ 2024	04.03.2 024	WP (C) - 4368/2	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC	(Se at

			024			OLD		H (DIVISION BENCH -3)	No- 117 )
94	21282/ 2024	04.03.2 024	WP (C) - 4336/2 024	S.K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
95	21283/ 2024	04.03.2 024	ABLAPL - 5595/2 023	J.PRADHA N	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 11)
96	21284/ 2024	04.03.2 024	WP (C) - 4372/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
97	21285/ 2024	04.03.2 024	ABLAPL - 14871/ 2023	S.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 6)
98	21286/ 2024	04.03.2 024	ABLAPL - 1288/2 024	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Se at No- 6)
99	21287/ 2024	04.03.2 024	ABLAPL - 1717/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No- 6)
10 0	21288/ 2024	04.03.2 024	WP (C) - 4372/2 024	J.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
10 1	21289/ 2024	04.03.2 024	ABLAPL - 8631/2 023	S.P.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 3)
10 2	21290/ 2024	04.03.2 024	WP (C) - 4538/2 024	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )

103	21291/2024	04.03.2024	ABLAPL - 10511/2023	S.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-2	(Seat No-7)
104	21292/2024	04.03.2024	ABLAPL - 1705/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Seat No-7)
105	21293/2024	04.03.2024	WP (C) - 4536/2024	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
106	21294/2024	04.03.2024	ABLAPL - 9108/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-1	(Seat No-6)
107	21295/2024	04.03.2024	WP (C) - 150/2024	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
108	21297/2024	04.03.2024	WPC (OA) - 954/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
109	21298/2024	04.03.2024	WP (C) - 3632/2024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
110	21301/2024	04.03.2024	WP (C) - 1789/2024	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
111	21302/2024	04.03.2024	ABLAPL - 1721/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-1	(Seat No-4)
112	21303/2024	04.03.2024	WPC (OA) - 2049/2016	S J MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	OA Branch	(Seat No-1)

11	21304/2024	04.03.2024	ABLAPL - 1720/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Seat No-1)
11	21305/2024	04.03.2024	WP (C) - 1763/2024	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
11	21307/2024	04.03.2024	WPC (OA C) - 2049/2016	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	OA Branch	(Seat No-1)
11	21308/2024	04.03.2024	ABLAPL - 1718/2024	B. K. PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Seat No-1)
11	21309/2024	04.03.2024	WP (C) - 3080/2024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
11	21310/2024	04.03.2024	WPC (OA C) - 2049/2016	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	OA Branch	(Seat No-1)
11	21312/2024	04.03.2024	WP (C) - 30925/2023	L. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
12	21313/2024	04.03.2024	WPC (OA C) - 487/2017	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	OA Branch	(Seat No-1)
12	21314/2024	04.03.2024	ABLAPL - 1706/2024	SRINIBAS H MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-1)
12	21315/2024	04.03.2024	WP (C) - 40435/2023	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)

12	21316/2024	04.03.2024	FAO-960/2018	MR.S.N.S HARMA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Seat No-5)
12	21317/2024	04.03.2024	ABLAPL - 1704/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-5)
12	21318/2024	04.03.2024	WP (C) - 42498/2023	P.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
12	21319/2024	04.03.2024	WP (C) - 35168/2023	B.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
12	21320/2024	04.03.2024	ABLAPL - 1716/2024	HARIHAR SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-103)
12	21321/2024	04.03.2024	WP (C) - 28550/2022	R.K. SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
12	21323/2024	04.03.2024	ABLAPL - 1715/2024	ANANT DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-105)
13	21324/2024	04.03.2024	WP (C) - 4895/2014	S.C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH-1	(Seat No-2)
13	21325/2024	04.03.2024	CONTC-842/2024	KISHORE CH. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Seat No-7)
13	21328/2024	04.03.2024	ABLAPL - 1709/2024	DIBAKAR SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-7)
13	21329/2024	04.03.2024	CONTC-	MANGUL	C.O.	COURT	Order Dtd. 2024-02-28	CONTE	(Seat No-7)

3	2024	024	1292/2 023	NAIK		NO. 2		MPT	at No- 7)
13 4	21330/ 2024	04.03.2 024	ABLAPL - 1681/2 024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 2)
13 5	21331/ 2024	04.03.2 024	CONTC- 8194/2 023	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 5)
13 6	21333/ 2024	04.03.2 024	WP (C) - 36806/ 2023	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANC H-6	(Se at No- 24)
13 7	21334/ 2024	04.03.2 024	ABLAPL - 1588/2 024	SANTOSH KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-29		(Se at No- 24)
13 8	21335/ 2024	04.03.2 024	WP (C) - 21268/ 2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANC H-7	(Se at No- 44)
13 9	21336/ 2024	04.03.2 024	ABLAPL - 15489/ 2023	S.P.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
14 0	21337/ 2024	04.03.2 024	WP (C) - 17366/ 2023	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-06-06	WRIT BRANC H-5	(Se at No- 47)
14 1	21338/ 2024	04.03.2 024	WP (C) - 4694/2 024	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No- 43)
14 2	21339/ 2024	04.03.2 024	BLAPL- 13192/ 2023	A.SUNDAR AY	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 4)
14 3	21340/ 2024	04.03.2 024	WP (C) - 4663/2 024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No- 43)
14 4	21341/ 2024	04.03.2 024	ABLAPL - 8744/2 023	S.K.DWIV EDI	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 9)
14 5	21342/ 2024	04.03.2 024	WP (C) - 4321/2 024	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 47)

14	21343/2024	04.03.2024	WP (C) - 4214/2024	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
14	21344/2024	04.03.2024	WP (C) - 4309/2024	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-5	(Seat No-47)
14	21345/2024	04.03.2024	WP (C) - 4244/2024	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
14	21346/2024	04.03.2024	WP (C) - 1752/2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
15	21347/2024	04.03.2024	WP (C) - 1749/2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
15	21348/2024	04.03.2024	WP (C) - 1744/2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
15	21349/2024	04.03.2024	WP (C) - 42433/2023	B K PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
15	21350/2024	04.03.2024	WP (C) - 41810/2023	BHARAT CHANDRA PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
15	21351/2024	04.03.2024	WP (C) - 1782/2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
15	21352/2024	04.03.2024	WA-383/20	S C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT APPEAL	(Seat)

			23					L	No-2)
156	21353/2024	04.03.2024	WP (C) - 1773/2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
157	21354/2024	04.03.2024	WP (C) - 11888/2015	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
158	21356/2024	04.03.2024	WP (C) - 4763/2024	RAMESH KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
159	21357/2024	04.03.2024	ARBP-47/2022	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	M.J.C.	(Seat No-1)
160	21358/2024	04.03.2024	WP (C) - 4436/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Seat No-25)
161	21359/2024	04.03.2024	CRLMC-3910/2023	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CRIMINAL MISC	(Seat No-6)
162	21360/2024	04.03.2024	CRLMC-562/2024	SWAYAMPRAVA DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-01		(Seat No-6)
163	21361/2024	04.03.2024	WP (C) - 4439/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Seat No-25)
164	21362/2024	04.03.2024	ABLAPL - 449/2024	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-29		(Seat No-25)
165	21363/2024	04.03.2024	WP (C) - 4442/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Seat No-25)
166	21364/2024	04.03.2024	ABLAPL	A K	C.O.	COURT	Order Dtd. 2024-03-22	BAIL-	(Seat No-25)

6	2024	024	- 488/20 24	MOHANTY		NO. 11		1	at No- 1)
16 7	21365/ 2024	04.03.2 024	WP (C) - 1960/2 024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-25	WRIT BRANC H-2	(Se at No- 6)
16 8	21366/ 2024	04.03.2 024	ABLAPL - 569/20 24	G R DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 11)
16 9	21367/ 2024	04.03.2 024	ABLAPL - 581/20 24	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 9999-12-31		(Se at No- 11)
17 0	21368/ 2024	04.03.2 024	ABLAPL - 757/20 24	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 8)
17 1	21369/ 2024	04.03.2 024	WP (C) - 28531/ 2011	J. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 21)
17 2	21370/ 2024	04.03.2 024	WP (C) - 1181/2 010	K.P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No- 43)
17 3	21371/ 2024	04.03.2 024	ABLAPL - 858/20 24	GHANA SHYAMA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-29		(Se at No- 43)
17 4	21372/ 2024	04.03.2 024	ABLAPL - 705/20 24	BRAJA KISHOR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-02		(Se at No- 43)
17 5	21373/ 2024	04.03.2 024	WP (C) - 1181/2 010	L.D. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No- 43)
17 6	21374/ 2024	04.03.2 024	ABLAPL - 631/20 24	R B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29		(Se at No- 43)
17 7	21375/ 2024	04.03.2 024	ABLAPL - 1685/2 024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 3)
17 8	21376/ 2024	04.03.2 024	WP (C) - 22753/ 2015	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 23)

179	21377/2024	04.03.2024	ABLAPL - 1688/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Seat No-12)
180	21378/2024	04.03.2024	WP (C) - 42907/2023	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH-2	(Seat No-45)
181	21379/2024	04.03.2024	ABLAPL - 1703/2024	B K PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No-1)
182	21380/2024	04.03.2024	WP (C) - 42907/2023	N.CH. SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	WRIT BRANCH-2	(Seat No-45)
183	21381/2024	04.03.2024	ABLAPL - 1710/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL-1	(Seat No-1)
184	21382/2024	04.03.2024	WP (C) - 3855/2024	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANCH-8	(Seat No-42)
185	21383/2024	04.03.2024	CMP-125/2024	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-15)
186	21384/2024	04.03.2024	CMP-124/2024	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-15)
187	21385/2024	04.03.2024	CMP-1394/2023	R.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-2	(Seat No-6)
188	21386/2024	04.03.2024	CMP-123/2024	B.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANCH-7	(Seat No-15)
189	21387/2024	04.03.2024	CMP-123/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANCH-7	(Seat No-15)
190	21388/2024	04.03.2024	CMP-133/2024	S.P. SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-15)
191	21389/2024	04.03.2024	WP (C) - 4243/2024	T.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH	(Seat No-)

								(DIVISION BENCH -2)	116)
19	21390/2024	04.03.2024	WP (C) - 1740/2024	B.K. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
19	21398/2024	04.03.2024	WP (C) - 24740/2022	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
19	21399/2024	04.03.2024	CRLMA-148/2023	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	BAIL-1	(Seat No-4)
19	21401/2024	04.03.2024	CMP-121/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-15)
19	21402/2024	04.03.2024	CMP-1700/2016	P.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-41)
19	21403/2024	04.03.2024	CMP-1700/2016	P.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-41)
19	21408/2024	04.03.2024	BLAPL-14560/2023	M K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	BAIL-1	(Seat No-3)
19	21409/2024	04.03.2024	ABLAPL - 8086/2022	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-1	(Seat No-8)
20	21413/2024	04.03.2024	CRLMC-1171/2021	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
20	21414/2024	04.03.2024	ABLAPL - 12654/2022	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30	BAIL-1	(Seat No-1)
20	21415/2024	04.03.2024	ABLAPL -	RAMESH CHANDRA	C.O.	COURT NO. 2	Order Dtd. 2023-09-14	BAIL-2	(Seat)

			8863/2023	MAHARANA		OLD			No-10)
203	21416/2024	04.03.2024	ABLAPL - 14367/2023	DEBASNAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-24	BAIL-1	(Se at No-3)
204	21417/2024	04.03.2024	CONTC-6109/2022	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTE MPT	(Se at No-1)
205	21418/2024	04.03.2024	CONTC-5606/2023	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CONTE MPT	(Se at No-5)
206	21419/2024	04.03.2024	CONTC-460/2024	H.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-05		(Se at No-5)
207	21420/2024	04.03.2024	WP (C) - 17478/2023	MANOJ KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Se at No-25)
208	21421/2024	04.03.2024	ABLAPL - 11719/2023	GOURISAN KAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-18	BAIL-1	(Se at No-2)
209	21422/2024	04.03.2024	CRLMC-1777/2022	M. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	CRIMINAL MISC	(Se at No-3)
210	21423/2024	04.03.2024	CONTC-1119/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No-3)
211	21424/2024	04.03.2024	CONTC-1120/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No-3)
212	21425/2024	04.03.2024	BLAPL-757/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No-3)
213	21426/2024	04.03.2024	CONTC-1217/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No-3)
214	21427/2024	04.03.2024	CONTC-1210/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No-3)
215	21429/	04.03.2024	BLAPL-	A K	C.O.	COURT	Order Dtd. 2024-03-01		(Se

5	2024	024	811/2024	MOHANTY		NO. 2 OLD			at No-3)
21 6	21430/ 2024	04.03.2 024	WP (C) - 1844/2 024	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-1	(Se at No- 2)
21 7	21431/ 2024	04.03.2 024	WP (C) - 4498/2 024	S. PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H-6	(Se at No- 25)
21 8	21432/ 2024	04.03.2 024	FAO- 48/202 4	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-30	MISC. APPEA L SEC.	(Se at No- 5)
21 9	21433/ 2024	04.03.2 024	FAO- 535/20 23	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	MISC. APPEA L SEC.	(Se at No- 2)
22 0	21434/ 2024	04.03.2 024	WP (C) - 4149/2 024	SATYAJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
22 1	21436/ 2024	04.03.2 024	WP (C) - 882/20 24	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-7	(Se at No- 44)
22 2	21440/ 2024	04.03.2 024	BLAPL- 13194/ 2023	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 4)
22 3	21442/ 2024	04.03.2 024	BLAPL- 14200/ 2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 5)
22 4	21443/ 2024	04.03.2 024	BLAPL- 162/20 24	ARTATRAN PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-01		(Se at No- 5)
22 5	21449/ 2024	04.03.2 024	WP (C) - 3770/2 024	RAHUL. SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT BRANC H-7	(Se at No- 18)
22 6	21452/ 2024	04.03.2 024	WP (C) - 2511/2 024	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANC H-1	(Se at No- 3)
22 7	21453/ 2024	04.03.2 024	WP (C) - 2511/2 024	R.C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	WRIT BRANC H-1	(Se at No- 3)

22	21456/2024	04.03.2024	ABLAPL-1559/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	BAIL-1	(Se at No-2)
22	21457/2024	04.03.2024	ABLAPL-1337/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-29		(Se at No-2)
23	21459/2024	04.03.2024	BLAPL-107/2024	B. B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	BAIL-1	(Se at No-6)
23	21460/2024	04.03.2024	ABLAPL-1580/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-02-29		(Se at No-6)
23	21462/2024	04.03.2024	BLAPL-115/2024	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-03-01	BAIL-2	(Se at No-11)
23	21464/2024	04.03.2024	WP (C) - 26000/2017	A.K. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-112)
23	21466/2024	04.03.2024	BLAPL-396/2024	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-01		(Se at No-112)
23	21467/2024	04.03.2024	WP (C) - 38969/2023	K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-118)
23	21469/2024	04.03.2024	BLAPL-209/2024	PRADIPTA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-01		(Se at No-118)
23	21470/2024	04.03.2024	WP (C) - 1022/2024	L. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
23	21472/2024	04.03.2024	ABLAPL	SARAT	C.O.	COURT	Order Dtd. 2024-02-29	BAIL-	(Se at No-106)

8	2024	024	- 1518/2 024	DASH		NO. 2 OLD		2	at No- 10)
23 9	21473/ 2024	04.03.2 024	ABLAPL - 1582/2 024	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Se at No- 10)
24 0	21474/ 2024	04.03.2 024	WP (C) - 869/20 24	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
24 1	21475/ 2024	04.03.2 024	ABLAPL - 14897/ 2023	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 6)
24 2	21476/ 2024	04.03.2 024	ABLAPL - 14692/ 2023	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL- 1	(Se at No- 5)
24 3	21477/ 2024	04.03.2 024	ABLAPL - 15073/ 2023	ARUN KUMAR MANSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Se at No- 5)
24 4	21478/ 2024	04.03.2 024	ABLAPL - 12315/ 2023	S. CHOUDHUR Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 11)
24 5	21479/ 2024	04.03.2 024	ABLAPL - 14486/ 2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 9)
24 6	21480/ 2024	04.03.2 024	ABLAPL - 14173/ 2023	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 2)
24 7	21483/ 2024	04.03.2 024	ABLAPL - 14063/ 2023	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 7)
24 8	21484/ 2024	04.03.2 024	WP (C) - 11902/ 2016	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
24 9	21485/ 2024	04.03.2 024	WP (C) - 1664/2 019	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -1)	103)
250	21486/2024	04.03.2024	RVWPET - 198/2023	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CIVIL REVISION	(Seat No-1)
251	21487/2024	04.03.2024	WP (C) - 12523/2014	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
252	21488/2024	04.03.2024	WP (C) - 12523/2014	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
253	21489/2024	04.03.2024	ABLAPL - 80/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Seat No-113)
254	21490/2024	04.03.2024	ABLAPL - 1699/2024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29		(Seat No-113)
255	21491/2024	04.03.2024	ABLAPL - 9575/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL-1	(Seat No-2)
256	21492/2024	04.03.2024	FAO- 491/2014	D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Seat No-8)
257	21493/2024	04.03.2024	BLAPL- 1828/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04		(Seat No-8)
258	21494/2024	04.03.2024	ABLAPL - 1675/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-8)
259	21495/2024	04.03.2024	ABLAPL - 1490/2024	S.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-8)

26	21496/2024	04.03.2024	ABLAPL - 252/2024	KIRTAN DANG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29	BAIL-2	(Seat No-7)
26	21497/2024	04.03.2024	ABLAPL - 1696/2024	J. PARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29	BAIL-2	(Seat No-12)
26	21498/2024	04.03.2024	ABLAPL - 1722/2024	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-12)
26	21499/2024	04.03.2024	ABLAPL - 1711/2024	B. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-12)
26	21500/2024	04.03.2024	ABLAPL - 1695/2024	A. SUNDARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-12)
26	21501/2024	04.03.2024	ABLAPL - 1702/2024	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2024-02-29		(Seat No-12)
26	21502/2024	04.03.2024	ABLAPL - 1693/2024	P.N. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-2	(Seat No-12)
26	21503/2024	04.03.2024	WP (C) - 405/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
26	21504/2024	04.03.2024	ABLAPL - 1692/2024	LAMBODOR ACHARI	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL-1	(Seat No-1)
26	21505/2024	04.03.2024	BLAPL-1046/2024	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL-1	(Seat No-4)
27	21506/2024	04.03.2024	ABLAPL - 395/2024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-4)
27	21507/2024	04.03.2024	ABLAPL - 1502/2024	PRAMOD RANJAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-4)

27	21508/2024	04.03.2024	BLAPL-10753/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Seat No-4)
27	21509/2024	04.03.2024	ABLAPL-1755/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-4)
27	21510/2024	04.03.2024	ABLAPL-1754/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-4)
27	21511/2024	04.03.2024	ABLAPL-682/2024	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Seat No-5)
27	21512/2024	04.03.2024	ABLAPL-691/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-01		(Seat No-5)
27	21513/2024	04.03.2024	CONTC-7985/2023	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	CONTE MPT	(Seat No-3)
27	21514/2024	04.03.2024	CONTC-1200/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-01		(Seat No-3)
27	21515/2024	04.03.2024	BLAPL-13283/2023	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	BAIL-2	(Seat No-9)
28	21525/2024	04.03.2024	BLAPL-127/2024	B. B. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-1	(Seat No-1)
28	21114/2024	04.03.2024	BLAPL-736/2024	RAMAKANTA BARIK	GENERAL		Order Dtd. 2024-02-29		(Seat No-1)
28	21115/2024	04.03.2024	BLAPL-756/2024	BISWAJIT DAS	GENERAL		Order Dtd. 2024-02-29		(Seat No-1)
28	21117/2024	04.03.2024	WP (C) - 31385/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)

28	21149/2024	04.03.2024	ABLAPL - 4783/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-05-24	BAIL-2	(Serial No-9)
28	21150/2024	04.03.2024	CRLMC-3341/2023	MAHADEV SAHU	GENERAL		Petition	CRIMINAL MISC	(Serial No-3)
28	21162/2024	04.03.2024	WA-1696/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Serial No-5)
28	21163/2024	04.03.2024	WA-2543/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Serial No-4)
28	21165/2024	04.03.2024	WA-2545/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Serial No-4)
28	21166/2024	04.03.2024	WP (C) - 25720/2019	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-1	(Serial No-1)
29	21167/2024	04.03.2024	WP (C) - 24697/2014	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-9)
29	21168/2024	04.03.2024	WP (C) - 22864/2019	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-7	(Serial No-5)
29	21169/2024	04.03.2024	WP (C) - 27625/2019	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-24)
29	21170/2024	04.03.2024	WP (C) - 16891/2020	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-40)
29	21171/2024	04.03.2024	WA-2718/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Serial No-1)
29	21172/2024	04.03.2024	WP (C) - 27630/2019	DISTRICT EDUCATION	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-)

				OFFICER BHADRAK					24)
29 6	21173/ 2024	04.03.2 024	WP (C) - 22177/ 2019	DISTRICT EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-7	(Se at No- 44)
29 7	21174/ 2024	04.03.2 024	WA- 504/20 23	STATE OF ODISHA	GENE RAL		Order Dtd. 2023-09-25	WRIT APPEA L	(Se at No- 6)
29 8	21175/ 2024	04.03.2 024	WP (C) - 26525/ 2019	DISTRICT EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-2	(Se at No- 34)
29 9	21176/ 2024	04.03.2 024	WP (C) - 26528/ 2019	DISTRICT EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-2	(Se at No- 34)
30 0	21177/ 2024	04.03.2 024	WP (C) - 24293/ 2023	NIRAJ KUMAR KANSAL	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(Se at No- 46)
30 1	21178/ 2024	04.03.2 024	WP (C) - 26530/ 2019	DISTRICT EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-2	(Se at No- 34)
30 2	21179/ 2024	04.03.2 024	WA- 1613/2 022	CHIEF FIRE OFFICER, ODISHA	GENE RAL		Order Dtd. 2023-10-09	WRIT APPEA L	(Se at No- 5)
30 3	21180/ 2024	04.03.2 024	WP (C) - 26509/ 2019	DISTRICT EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-2	(Se at No- 34)
30 4	21181/ 2024	04.03.2 024	WA- 2479/2 023	STATE OF ODISHA	GENE RAL		Order Dtd. 2023-11-08	WRIT APPEA L	(Se at No- 2)
30 5	21183/ 2024	04.03.2 024	WP (C) - 1457/2 022	DISTRIC EDUCATIO N OFFICER BHADRAK	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-8	(Se at No- 41)
30 6	21184/ 2024	04.03.2 024	WP (C) - 32732/ 2020	DISTRICT EDUCATIO NAL OFFICER	GENE RAL		Judgement Dtd. 2024-01- 12	WRIT BRANC H-2	(Se at No- 34)

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307	21186/2024	04.03.2024	WA-530/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-16	WRIT APPEAL	(Seat No-6)
308	21187/2024	04.03.2024	CONTC-638/2024	HIMASHU BHUSAN DASH	GENERAL		Order Dtd. 2024-03-01		(Seat No-6)
309	21188/2024	04.03.2024	WA-675/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E. DEPT	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-1)
310	21189/2024	04.03.2024	WP (C) - 20506/2020	DEO ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-28)
311	21190/2024	04.03.2024	WP (C) - 23537/2019	SURYA KANTA PALAI	GENERAL		Order Dtd. 2022-09-16	WRIT BRANCH-8	(Seat No-43)
312	21191/2024	04.03.2024	WA-847/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL	(Seat No-4)
313	21192/2024	04.03.2024	WP (C) - 3024/2021	DEO ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-33)
314	21193/2024	04.03.2024	WP (C) - 20680/2019	DISTRICT EDUCATION OFFICER ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-26)
315	21194/2024	04.03.2024	WA-930/2023	D.G AND I.G OF POLICE, ODISHA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-6)
316	21195/2024	04.03.2024	WP (C) - 21042/2019	DEO ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-9)
317	21196/2024	04.03.2024	WP (C) - 20349/2019	DISTRICT EDUCATION OFFICER ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-8)
318	21199/2024	04.03.2024	WP (C) - 17486/	DEO, ANUGUL	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH	(Seat at

			2020					H-6	No-35)
319	21200/2024	04.03.2024	OJC-1687/1995	STATE	GENERAL		Order Dtd. 2005-09-28		(Se at No-35)
320	21201/2024	04.03.2024	WP (C) - 26519/2019	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Se at No-34)
321	21202/2024	04.03.2024	RVWPET - 163/2005	STATE	GENERAL		Order Dtd. 2018-03-22		(Se at No-34)
322	21203/2024	04.03.2024	WP (C) - 21732/2019	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-14)
323	21204/2024	04.03.2024	WP (C) - 16886/2020	DEO, BHADRAK	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-8	(Se at No-40)
324	21205/2024	04.03.2024	WP (C) - 26710/2020	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-7	(Se at No-48)
325	21206/2024	04.03.2024	WP (C) - 16883/2020	DEO, BHADRAK	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-8	(Se at No-40)
326	21207/2024	04.03.2024	WP (C) - 21347/2020	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-41)
327	21208/2024	04.03.2024	WP (C) - 26516/2019	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Se at No-34)
328	21209/2024	04.03.2024	WP (C) - 20523/2020	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-28)
329	21210/2024	04.03.2024	WP (C) - 20501/2020	DISTRIC EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-28)

330	21211/2024	04.03.2024	WP (C) - 16889/2020	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-40)
331	21212/2024	04.03.2024	WP (C) - 15629/2020	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12		(Serial No-40)
332	21213/2024	04.03.2024	WP (C) - 20502/2020	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Serial No-28)
333	21214/2024	04.03.2024	WP (C) - 13568/2020	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-35)
334	21215/2024	04.03.2024	WP (C) - 17495/2020	ABADHUT RAUL	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-35)
335	21216/2024	04.03.2024	WP (C) - 25031/2019	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-39)
336	21217/2024	04.03.2024	WP (C) - 27789/2020	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-4	(Serial No-17)
337	21218/2024	04.03.2024	WP (C) - 31747/2021	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-1	(Serial No-3)
338	21219/2024	04.03.2024	WP (C) - 16876/2020	DEO, BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-40)
339	21220/2024	04.03.2024	WP (C) - 18684/2021	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-4	(Serial No-17)
340	21221/2024	04.03.2024	WP (C) - 4675/2020	A.C.R. DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Serial No-13)
341	21222/2024	04.03.2024	WP (C) - 17488/2020	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-)

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34	21223/2024	04.03.2024	WP (C) - 9985/2021	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-7	(Serial No-18)
34	21224/2024	04.03.2024	WP (C) - 16374/2020	DEO, BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-9)
34	21225/2024	04.03.2024	WP (C) - 1687/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Serial No-27)
34	21226/2024	04.03.2024	WP (C) - 21218/2022	DISTRICT EDUCATION OFFICER BHADRAK	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-29)
34	21227/2024	04.03.2024	WP (C) - 22415/2019	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-34)
34	21228/2024	04.03.2024	WP (C) - 27057/2019	DINABANDHU SAHOO	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-7	(Serial No-5)
34	21229/2024	04.03.2024	WP (C) - 25537/2023	PRAFULLA KUMAR DAS	GENERAL		Judgement Dtd. 2023-08-16	WRIT BRANCH-2	(Serial No-7)
34	21230/2024	04.03.2024	WP (C) - 11824/2021	P. K. SAMANTARAY	GENERAL		Order Dtd. 2021-04-07	WRIT BRANCH-7	(Serial No-5)
35	21234/2024	04.03.2024	BLAPL-2930/2022	TRILOCHAN KHOSLA @ LAICHAN KHOSLA	GENERAL		Order Dtd. 2022-04-25	BAIL-2	(Serial No-9)
35	21326/2024	04.03.2024	BLAPL-1132/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-01		(Serial No-9)
35	21355/2024	04.03.2024	BLAPL-13192/2023	DIPTI RANJAN SWAIN	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Serial No-4)
35	21410/2024	04.03.2024	WA-1315/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Serial No-)

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354	21412/2024	04.03.2024	WA-1589/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Serial No-7)
355	21516/2024	04.03.2024	CRLMC-4583/2023	RAJJEET ROY	GENERAL		Order Dtd. 2024-03-01	CRIMINAL MISC	(Serial No-5)
356	21517/2024	04.03.2024	WA-1570/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Serial No-7)
357	21518/2024	04.03.2024	WP (C) - 6790/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-2	(Serial No-6)
358	21519/2024	04.03.2024	WP (C) - 1913/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-7	(Serial No-44)
359	21520/2024	04.03.2024	WP (C) - 34893/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-8	(Serial No-39)
360	21521/2024	04.03.2024	CRLMA-277/2023	JAJJEET ROY	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Serial No-7)
361	21522/2024	04.03.2024	WP (C) - 34872/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-3	(Serial No-13)
362	21523/2024	04.03.2024	CRLMC-5368/2023	SASHI BHUSAN PANDA	GENERAL		Order Dtd. 2024-02-16		(Serial No-13)
363	21524/2024	04.03.2024	CRLMC-5368/2023	SASHI BHUSAN PANDA	GENERAL		Order Dtd. 2024-03-04		(Serial No-13)
364	21164/2024	04.03.2024	WP (C) - 2192/2002	S K DASH	GENERAL		Order Dtd. 2009-10-19		(Serial No-13)
365	21198/2024	04.03.2024	CRLMC-220/2023	K DASH	GENERAL			CRIMINAL MISC	(Serial No-5)
366	21232/2024	04.03.2024	RSA-604/20	ANIL SAHOO	GENERAL		PetitionAnnexure,	SECOND	(Serial No-)

			14					APPEAL	No-5)
367	21235/2024	04.03.2024	RSA-604/2014	ANIL SAHOO	GENERAL		Annexure	SECOND APPEAL	(Seat No-5)
368	21265/2024	04.03.2024	WP (C) - 32736/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-34)
369	21268/2024	04.03.2024	WP (C) - 32738/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-34)
370	21271/2024	04.03.2024	WP (C) - 1510/2022	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-1	(Seat No-30)
371	21273/2024	04.03.2024	WP (C) - 1661/2022	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No-27)
372	21276/2024	04.03.2024	WP (C) - 5730/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-5)
373	21277/2024	04.03.2024	WP (C) - 36444/2022	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No-17)
374	21296/2024	04.03.2024	WP (C) - 1675/2022	C R DAS	GENERAL		Order Dtd. 2024-03-02	WRIT BRANCH-4	(Seat No-27)
375	21299/2024	04.03.2024	WP (C) - 25161/2020	C R DAS	GENERAL		Order Dtd. 2024-03-02	WRIT BRANCH-7	(Seat No-44)
376	21300/2024	04.03.2024	WP (C) - 25164/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-44)
377	21306/2024	04.03.2024	WP (C) - 12677/2018	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No-43)
378	21311/2024	04.03.2024	WP (C) - 9749/2009	P K JENA	GENERAL		Order Dtd. 2022-12-12 Petition, Annexure, Final Order,	WRIT BRANCH-8	(Seat No-29)
37	21322/	04.03.2	CONTC-	SAROJ	GENE		Order Dtd. 2024-03-01		(Se

9	2024	024	316/2024	KU. PARIDA	RAL				at No-29)
380	21327/2024	04.03.2024	WP (C) - 20997/2021	R C MALLICK	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-2	(Se at No-34)
381	21332/2024	04.03.2024	ABLAPL - 1655/2024	GYANA RANJAN PATRA	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Se at No-1)
382	21391/2024	04.03.2024	FAO-168/2014	A. K. MOHANTY	GENERAL		Order Dtd. 2019-08-16	MISC. APPEAL SEC.	(Se at No-8)
383	21392/2024	04.03.2024	WP (C) - 718/2012	K SAHOO	GENERAL		Entire Order	WRIT BRANCH-5	(Se at No-32)
384	21393/2024	04.03.2024	WP (C) - 2864/2024	S N SHARMA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Se at No-37)
385	21394/2024	04.03.2024	WP (C) - 3695/2002	S PADHI	GENERAL		Order Dtd. 2003-04-22Petition,Annexure,		(Se at No-37)
386	21395/2024	04.03.2024	WP (C) - 2813/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Se at No-20)
387	21396/2024	04.03.2024	WP (C) - 1439/2022	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-41)
388	21397/2024	04.03.2024	WP (C) - 1485/2022	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-41)
389	21400/2024	04.03.2024	WP (C) - 4675/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-13)
390	21404/2024	04.03.2024	WP (C) - 16586/2018	R K MOHANTY	GENERAL				(Se at No-13)
391	21405/2024	04.03.2024	WP (C) - 10037/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-42)

39	21406/2024	04.03.2024	WP (C) - 10039/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-42)
39	21407/2024	04.03.2024	WP (C) - 18678/2021	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Serial No-17)
39	21411/2024	04.03.2024	WP (C) - 18685/2021	NIMAIN CHARAN DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Serial No-17)
39	21428/2024	04.03.2024	WP (C) - 32731/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-34)
39	21435/2024	04.03.2024	WP (C) - 32730/2020	C R DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-34)
39	21437/2024	04.03.2024	WPC (OAC) - 4058/2015	M K PANI	GENERAL		Order Dtd. 2023-11-02	OA Branch	(Serial No-1)
39	21438/2024	04.03.2024	WA-51/2023	S SAHOO	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-6)
39	21439/2024	04.03.2024	WA-846/2023	S SAHOO	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-4)
40	21441/2024	04.03.2024	WA-1822/2022	S SAHOO	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-6)
40	21444/2024	04.03.2024	ABLAPL - 2421/2020	P K JENA	GENERAL		Order Dtd. 2022-02-22	BAIL-2	(Serial No-11)
40	21445/2024	04.03.2024	ABLAPL - 479/2024	N C SINHA	GENERAL		Order Dtd. 2024-02-22		(Serial No-11)
40	21446/2024	04.03.2024	CONTC-5456/2020	D P PATTANAIK	GENERAL		Order Dtd. 2021-09-02	CONTEMPT	(Serial No-4)
40	21447/2024	04.03.2024	RSA-172/2020	S MOHARANA	GENERAL		Order Dtd. 2024-02-08	SECOND APPEAL	(Serial No-)

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405	21448/2024	04.03.2024	RSA-45/2022	T BAG	GENERAL		Order Dtd. 2024-03-01	SECOND APPEAL	(Seat No-5)
406	21450/2024	04.03.2024	WA-109/2018	S SUNDARA	GENERAL		Order Dtd. 2023-11-13 Petition, Annexure, Rejoinder,	WRIT APPEAL	(Seat No-6)
407	21451/2024	04.03.2024	OJC-859/1997	G SUNDARA	GENERAL		Order Dtd. 2017-10-18 Petition, Annexure, Counter, Rejoinder,		(Seat No-6)
408	21454/2024	04.03.2024	WPC (OA) - 1358/2019	L K NAYAK	GENERAL		Order Dtd. 2022-10-11	OA Branch	(Seat No-1)
409	21455/2024	04.03.2024	WA-1504/2022	L K NAYAK	GENERAL		Order Dtd. 2023-04-06	WRIT APPEAL	(Seat No-3)
410	21458/2024	04.03.2024	ARBP-32/2022	M R BARIK	GENERAL		Order Dtd. 2023-09-22 Judgement Dtd. 2023-09-22, Petition, Entire Order, Affidavit, Final Order,	M.J.C .	(Seat No-1)
411	21461/2024	04.03.2024	WA-1375/2022	P K MISHRA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-2)
412	21463/2024	04.03.2024	WA-1814/2023	P K MISHRA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-4)
413	21465/2024	04.03.2024	WP (C) - 1665/2017	P K MISHRA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-1	(Seat No-1)
414	21468/2024	04.03.2024	WP (C) - 16810/2016	H K MOHANTA	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-8	(Seat No-41)
415	21471/2024	04.03.2024	WP (C) - 5586/2017	P K PANI	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
416	21481/2024	04.03.2024	BLAPL-1939/2	S SAMAL	GENERAL		Order Dtd. 2016-10-19	BAIL-2	(Seat)

			016						No-17)
417	21482/2024	04.03.2024	BLAPL-1940/2016	S SAMAL	GENERAL		Order Dtd. 2016-10-19	BAIL-2	(Se at No-17)

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